

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4768
ANSWERED ON:23.04.2013
COTTON SEEDS TRADE
Mahendrasinh Shri Chauhan

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government proposes to allow the State Governments to have their own Act to regulate the cotton seeds trade including supply, distribution, sale and price in the interest of cotton growing farmers;
- (b) if so, the details thereof;
- (c) whether the Union Government has excluded cotton seeds from the purview of the Essential Commodities Act; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): No, Madam.

(c) & (d): Cotton seeds was brought under the purview of the Essential Commodities Act, 1955 initially for six months by notifications issued by Department of Consumer Affairs on 22.12.2009 & 18.06.2010 and permanently since 22.12.2010 to protect the interest of cotton producing farmers by regulating the production, supply, distribution and quality of cotton seeds.